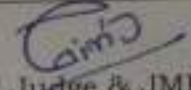


CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY **25.05.2021**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 53/2015	15. CrI.Misc 2/2008
2. OS 223/2015	16. CC 8/2016
3. OS 307/2015	17. CC 282/2017
4. OS 273/2016	
5. OS 127/2017	ARGUMENTS
6. OS 173/2017	18. CC 270/2010
7. OS 231/2019	
8. OS 51/2020	ORDERS
9. OS 242/2020	19. CC 720/2010
10. OS 45/2021	20. OS 131/2015
11. OS 303/2017	21. REV 1/2017
12. OS 273/2019	22. OS 25/2021
	JUDGMENTS
ARGUMENTS	23. CC 172/2008
13. OS 393/2014	24. CC 801/2010
14. OS 5/2019	

Hosakote
24.05.2021


Addl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANAVAR, PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 25.05.2021

MORNING SESSION	AFTERNOON SESSION
HEARING	16.OS 68/21
1.OS 114/14	ARGUMENTS
2.OS 514/14	17.OS 202/15
3.OS 52/15	18.CC 1739/16
4.OS 348/19	HBC
5.FDP 13/17	19.CC 153/18
6.MISC 17/18	20.CC 1037/18
ISSUES	21.CC 17/20
7.OS 314/17	NOTICE
OBJECTIONS	22.CC 2199/19
8.OS 46/09	23.CC 266/20
9.EX 54/10	24.CC 267/20
10.FDP 6/13	25.CC 686/20
11.OS 160/15	26.CC 845/20
12.OS 224/19	27.CC 847/20
13.OS 274/19	
14.OS 247/20	
15.OS 30/21	

Hosakote
Dated: -24.05.2021


Prl. Civil Judge & JMFC.,
Hosakote

Note:

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2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.